

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:807

ANSWERED ON:29.07.2010

AIR INDIA EMPLOYEES STRIKE

Reddy Shri Anantha Venkatarami;Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the staff of Air India and private airlines` have frequently gone on strike for some or the other reasons;
- (b) if so, the details and reasons of such strikes during the last two years;
- (c) the total loss suffered by the Air India account of these strikes; and
- (d) the steps being taken by the Government to prevent such strikes in future and avoid any inconvenience to the passengers?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b): Executive Pilots of National Aviation Company of India Limited(NACIL) resorted to stoppage of work through mass sick leave etc. because of the proposed cut in flying allowance, from 26-09-2009 to 30-09-2009. All India Aircraft Engineers Association(AIAEA) and Air Corporations Employees Union (ACEU), the two unions of erstwhile Indian Airlines, without giving any notice or reasons, went on a flash strike on 25-05-2010. A simulated strike was called by Jet Airways Pilots by reporting sick from 08-09-2010 to 12-09-2010.

(c): The estimated loss suffered by NACIL on accounts of these strikes was around Rs.77 Crores.

(d): The Board of NACIL has constituted an HR Sub-Committee in order to consider the various issues and grievances of its employees. The Board of NACIL is in constant dialogue with the Unions/Associations to bring in greater discipline in the organisation`s working.